archaic terracotta beak-nosed figure, apparently a mother-goddess. A few sculptural fragments carved in Medieval style are also reported to have been discovered.

(d) The objects discovered cover prima facie a wide range, though the dating of surface finds can only be approximate. The objects are still under study and chronological assessments are provisional. The objects at Tamluk range from the early historical to the medieval period, while those at Amarshi would seem range from the Stone Age of undefined date to the medieval period.

Pre-Primary Education

739. Shri Warlor: Shri Prabhat Kar; Shri Indrajit Gupta: Shri Vasudevan Nair:

Will the Minister of Education be pleased to state:

- (a) whether Government have considered the question of evolving a national pattern for pre-primary education in India;
 - (b) if so, the result thereof; and
- (c) the concrete steps proposed to be taken during the Fourth Five Year Plan in this respect?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) to (c). Government recognize the need for well-integrated system of preschool education for its direct bearing on the welfare and care of the child on the one hand and on preparing him for formal education on the other. However, in view of the limitations of resources and personnel Government have not been able to provide funds, except for research in this field, increasing teachertraining facilities and producing necessary literature and materials. assistance is Encouragement and being given to voluntary organisations to open institutions of preprimary education and Belwadis,

2501 (Ai) LS-5.

During the Fourth Five Year Plan, the following programme for the development of pre-primary education, has been included under educational development schemes:—

- Training of key personnel in the field of teacher-education.
- (ii) Research in techniques of preprimary education.
- (iii) Provision of pre-primary teacher-training facilities in institutions with attached model nursery school.
- (iv) Promoting the setting up of a limited number of pre-primary schools in selected areas.

The Department of Social Welfare has also a programme to establish family and child welfare contres. Under this project, action will be taken to strengthen existing Balwadis and to set up more according to the needs of the localities.

The Education Commission is likely to make recommendations on all aspects and stages of education. On receipt of their recommendation Govt. will reconsider the position.

Wage Planning

740, Shrimati Vimla Devi: Dr. Ranen Sen; Shri Vasudevan Natr:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

- (a) whether his Ministry has any specialised team of experts on wage planning, to assist the various Tripartite Wage Boards which have been set up;
- (b) if not, in what manner his Ministry is providing expert services to the Wage Boards in dealing with problems of industrial wage fixation; and
- (c) whether the Wage Boards have any specialised cadre to study and give technical advice on the problems of Wage fixation?

The Minister of Labour, Employment and Rehabilitation (Shri Jagiivan Ram): (a) No. Sir.

1795

(b) and (c). The composition of each Wage Board includes an equal number of representing employers and workers and two independent members one of whom is always an economist equipped to advise on problems of wage fixation. Although the Wage Boards have no specialised cadres for this purpose it is open to them to consult and obtain the advice of experts wherever this is considered necessary.

All India Cadre on Industrial Relations

741. Shrimati Vimla Devi; Dr. Ranen Sen; Shri Vasudevan Nair:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

- (a) whether Government propose to have an all-India cadre to specialise in industrial relations and administration of Labour Welfare measures; and
- (b) if not, the criteria followed at present for selecting Officers to man these specialised departments?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) No.

(b) The recruitment is made through the Union Public Service Commission in accordance with the prescribed recruitment rules of the posts.

Telephone Connections in Calcutta

742. Shri Indrajit Gupta: Dr. Ranen Sen; Shri Dinen Bhattacharya:

Will the Minister of Communications be pleased to state:

(a) the number of telephone connections cut off in Calcutta since December, 1965 due to the non-payment of arrears by the subscribers concerned; (b) whether it is a fact that the major defaulters were Central Government Offices, high dignatories and State Officials:

1796

- (c) the amount of arrears involved; and
- (d) reasons for exempting Ministers and their Secretaries from this summary procedure of realisation of arrears?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) 5,582 during December 1965 and January 1986.

- (b) No.
- (c) Rs. 61 lakhs on 1-10-65 for bills issued upto 31-3-1965 of which Rs. 38 lakhs related to Private and Rs. 23 lakhs to Government subscribers.
- (d) Because of their duties and responsibilities towards the State, the telephones are not disconnected to avoid dislocation of work. Recovery is however, effected through correspondence or personal contact.

Disconnection of Telephone Lines

743, Shri Mohammad Elias: Will the Minister of Communications be pleased to state:

- (a) the total number of telephone lines which have been disconnected till now in Calcutta and throughout the country:
 - (b) the reason therefor:
- (c) the total outstanding money realised till now; and
- (d) the extra expenditure on the administration and number of extra staff recruited to carry out the work of disconnection of lines and realising the outstanding money?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) The number of telephones disconnected in Calcutta during December 1965 and January 1966 was